NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.49/(MAH)/2013 CA No. 210/2013

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE PARTIES: Mr. Hanif Gulamal Somji & Ors.

V/s. M/s. Shirwal Agro Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	Г	ESIGNATION	SIGNATURE
		Athavale	? PCS for Respondent	6,101
(Kanj f	Associates)	J Nov. 1,2,3,6,7,	T.J.
	ala M		R 4 i'n Person	
1. 2	Shandu	el sirgh	Coursel for Petitions	d'i
2. k	lany s	George.	Advocate for Pat Pet. No. 1 MON ORDER	6 1.
3. Hany Songi Let. No. Hand Jong! <u>COMMON ORDER</u> <u>CA No. 206/2013 in TCP No. 45/397-398/CLB/MB/MAH/2013</u>				
CA No.	207/20	<u>13 in TCP No. 4</u>	<u>46/397-398/CLB/M</u>	<i>B/MAH/2013</i>
CA No.	208/203	13 in TCP No. 4	47/397-398/CLB/M	B/MAH/2013
CA No.	210/20	13 IN TCP No. 4	48/397-398/CLB/M	B/MAH/2013
			<i>19/397-398/CLB/M</i> 50/307-308/CLB/M	
		8/CLB/MB/MA	<u>50/397-398/CLB/M</u> NH/2013	D/MAN/2013
Commence of the Section 1			<u>11/2013</u> 52/397-398/CLB/M	R/MAH/2013
		8/CLB/MB/MA		D/ PINII/ ZUIJ
				2

- 1. The Learned Representatives of both the sides are present.
- 2. From the side of the Petitioner, arguments have been opened and concluded.
- 3. On the next date of hearing the arguments from the side of the Respondent shall be heard.
- 4. Adjourned to **05.04.2017 at 11.30 AM**. (Part Heard).

Sd/-

M.K. SHRAWAT. MEMBER (JUDICIAL)

14.03.2017.

100